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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 46/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Dilip Timblo
V/s
Hardesh Orcs Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

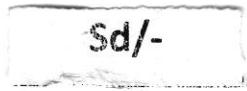
S. No.	NAME	DESIGNATION	SIGNATURE
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Prachi Adu for
Wazalaan Petitioner 

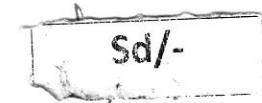
ORDER

TCP No.46/397-398/NCLT/MB/MAH/2007

Owing to paucity of time, the dates given for hearing, i.e. 29th and 30th January, 2018
are hereby cancelled. List this matter on 13th, 16th, 19th and 20th February, 2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)